

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 298 OF 2015

Dated: 19th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

EMCO Energy Ltd.

(Now Known as GMR Warora Energy Ltd.)

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishrov Mukerjee
Mr. Ashok Jain

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Rhea Luthra
Ms. Neha Garg for R-2

ORDER

Heard the learned counsel appearing for all the parties.

Judgment is reserved.

(S.D. Dubey)
Technical Member

js/vt

(Justice N.K. Patil)
Judicial Member